

Commodity	1976-77		1977-78		1978-79 (April to Sept.)	
	No. of claims paid	Amount paid (in lakhs)	No. of claims paid	Amount paid (in lakh)	No. of claims paid	Amount paid (in lakh)
(i) Fresh fruits and vegetables	16227	29.51	20340	56.49	12629	28.51
(ii) Other perishables	18030	33.51	20703	42.01	14811	27.35

#### Bringing Back Chair of Netaji

9488. PROF. SAMAR GUHA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that in 1971, the Indian Ambassador in Burma, Shri Baleswar Prasad wrote two letters to the Government of India for ceremonially bringing the Chair of the Head of the Provisional Government of Free India, Netaji Subhash Chandra Bose, to India;

(b) if so, the text of the letters;

(c) whether the earlier Government of India did not want to give national honour to the Chair of Netaji;

(d) whether they even did not reply to the letters of the Ambassador;

(e) whether the present Government will make early arrangement for bringing this historic chair of Netaji to India; and

(f) whether suitable ceremonial function will be held to receive Netaji's Chair at Red Fort?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA

KUNDU): (a) to (d) Although the Ministry did not receive, in 1971, any letter on this subject from the then Indian Ambassador in Burma, it did receive a communication from an official of the Indian Embassy. While it is not customary for the Government to divulge the exchange of correspondence between the Headquarters and its missions abroad, it may be mentioned that the official simply forwarded the letter from the custodian of the chair in which he had offered the chair to the Government of India. It appears that no decision was taken at that time.

(e) and (f) On January 23, 1979, i.e. Netaji's birthday, during my visit to Burma in connection with the celebration of the 'India Week', I received the historic chair on behalf of the Government of India. Arrangements for bringing the chair to India and other pertinent questions are currently engaging the attention of the Government of India.

#### Assistance sought from Centre by Government of Karnataka

9489. SHRI JANARDHANA POOJARY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Karnataka Government has sought the approval and assistance of the Centre for the

scheme of introducing trolley buses moving on ropeway in Bangalore, and

(b) if so, the decision of the Government thereon?

**THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM)** (a) No such proposal has been received by the Ministry of Shipping and Transport

(b) Does not arise

**Banning wild cat strike**

9490. **SHRI VASANT SATHE** Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state

(a) whether Government are considering to impose a ban on wild cat strike,

(b) if so details of the proposal under consideration and likely period by which final decision expected to be taken,

(c) details regarding wild cat strike reported during 1977-78, 1978-79 and mandays lost industry-wise with reasons therefor, and

(d) details of other measures proposed in this regard?

**THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA):** (a)

There is no such proposal except what has been proposed in the Industrial relations Bill, 1978, which was introduced in the Lok Sabha on the 30th August, 1978.

(b) In the interest of the community as a whole, the Bill prohibits strikes (and lockouts) in certain specified essential services but, at the same time provides for compulsory adjudication of disputes, where these are not settled by bipartite negotiation conciliation and arbitration. The details are contained in Chapter VIII of the Bill

(c) No details are available with regard to wild cat strikes and the mandays lost as a result thereof, because the existing law provides for a pre-strike notice only in the case of public utility services. A statement giving details of mandays lost during 1976 to 1978 was laid on the Table of the Sabha on the 22nd March, 1979 in reply to an Unstarred Question No 4262

(d) No other measures are under consideration in this regard

**Golden Rock Workshops**

9491 **SHRI A MURUGESAN** Will the Minister of RAILWAYS be pleased to state

(a) has any action been taken for the recruitment of staff in Golden Rock Workshops in proportion to the retirement, and

(b) if so, details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN)** (a) and (b). During the last five years, 444 Khalass have been recruited against retirement vacancies.